

CEA 57/2000
OA 91/2000

11.4.01

Hon Mr S.K.I. Nagvi JM
Hon Maj Gen K.K. Srivastava AM

Sri T.S. Pandey for the applicant.

Sri K.P. Singh for the respondents.

Heard. Now there remains no dispute regarding compliance of Court's order as it has come from the mouth of Sri T.S. Pandey that the order has been complied with and no grouse remains even on delay of compliance. The proceedings are dropped and notices are discharged accordingly.


AM


JM

he